

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P (Cr.) No. 221 of 2019

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.

THROUGH : VIDEO CONFERENCING

05/09.07.2020

Mr. Praveen Akhori, learned S.C-I (Mines) is present.

On the request made by the counsel for the petitioner, list this case in the next week under the heading 'For Orders'.

(ANANDA SEN , J)

anjali/-